



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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October 12, 2022

Four NBFCs surrender their Certificate of Registration to RBI

The following four Non-Banking Financial Companies (NBFCs) have surrendered the Certificate of Registration (CoR) granted to them by the Reserve Bank of India (RBI). The RBI, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their CoR.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Cancellation Order Date
1	Ashwini Investment Private Limited	78/3, Janpath, Second Floor, New Delhi - 110001	B-14.02691	September 02, 2002	September 07, 2022
2	RM Securities Pvt. Ltd.	Central Plaza, 5 th Floor, Room No. 5M, 41, B.B. Ganguly Street, Kolkata, West Bengal - 700012	B.05.04280	August 08, 2001	September 12, 2022
3	Amity Finance Private Limited	R-9/216, Raj Nagar, Ghaziabad, Uttar Pradesh - 201002	B.12.00222	September 27, 2000	September 14, 2022
4	Matrix Merchandise Limited	101, Pratap Nagar, Mayur Vihar, Phase-1, New Delhi - 110091	B-14.03147	April 16, 2008	September 23, 2022

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.